

(iii) Skill Development in 47 Districts Affected by Left Wing Extremism:- The scheme covers 47 worst Left Wing Extremism affected districts of the country including 9 districts of Chhattisgarh State. The scheme *inter alia*, covers establishment of 9 Government Industrial Training Institutes and 14 Skill Development Centres for the state of Chhattisgarh. Central Share of ₹ 11.58 crore has been released in last three financial years to Chhattisgarh State.

(b) No proposal received from the state government of Chhattisgarh is pending with the Ministry.

(c) and (d) As per the State Engagement guidelines of PMKVY- 2, the timeline for disposal of such proposal as four weeks within the receipt of the proposal. There is no proposal pending for approval as on date.

#### **Schemes for welfare of senior citizens**

3297. SHRI AHMED PATEL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of various schemes started and operated by Government for the welfare of senior citizens;

(b) how much funds have been allocated for the welfare of senior citizens and how much of such funds have been spent during the last three years, scheme-wise; and

(c) whether the amount allocated has not been spent and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) This Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and maintenance of *inter alia*, Old Age Homes, Day Care Centres, Mobile Medicare Units, etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions or Organizations set up by Government as autonomous/subordinate bodies, Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra Sanghathan (NYKS) and in exceptional cases the State Governments/UT administrations.

(b) Funds are released to the NGOs in the States. Details showing the funds released to each State under the Scheme of IPOP during the last three years are given in the Statement (*See* below).

(c) The amount allocated is fully utilised.

**Statement**

*State-wise/UT-wise details of funds released during the last three years under the Scheme of Integrated Programme for Older Persons*

(₹ in lakh)

Sl. No.	State/UT	2013-14 Funds released	2014-15 Funds released	2015-16 Funds released
1	2	3	4	5
<b>ROC States</b>				
1.	Andhra Pradesh	347.24	352.91	389.02
2.	Bihar	8.21	5.6	4.43
3.	Chhattisgarh	4.88	0	13.85
4.	Goa	0.00	0	0
5.	Gujarat	0.00	0	0
6.	Haryana	56.45	10.22	45.86
7.	Himachal Pradesh	9.82	7.54	11.99
8.	Jammu and Kashmir	0.00	0	0
9.	Jharkhand	0.00	0	0
10.	Karnataka	84.10	114.39	386.18
11.	Kerala	11.33	5	16.62
12.	Madhya Pradesh	11.60	25.19	29.2
13.	Maharashtra	157.04	71.92	291.38
14.	Odisha	354.43	203.98	324.4

1	2	3	4	5
15.	Punjab	16.71	14.91	18.26
16.	Rajasthan	17.59	10.29	16.44
17.	Tamil Nadu	30.73	190.07	469.98
18.	Telangana	0.00	34.45	47.24
19.	Uttar Pradesh	60.73	37.17	40.08
20.	Uttarakhand	26.75	7.32	12.12
21.	West Bengal	182.36	108.63	120
22.	Andaman and Nicobar Islands	0.00	0	0
23.	Chandigarh	0.00	0	0
24.	Dadra and Nagar Haveli	0.00	0	0
25.	Daman and Diu	0.00	0	0
26.	Lakshadweep	0.00	0	0
27.	Delhi	46.67	55.15	60.91
28.	Puducherry	0.00	0	0
<b>NE Region States</b>				
29.	Arunachal Pradesh	0.00	0	1.13
30.	Assam	50.07	99.26	186.41
31.	Manipur	79.90	131.26	252.02
32.	Meghalaya	0.00	0	0
33.	Mizoram	0.00	3.1	3.77
34.	Nagaland	0.00	1.13	8.1
35.	Sikkim	0.00	0	0
36.	Tripura	0.00	9.58	8.67
TOTAL		1556.61	1499.07	2758.06